

**GOVERNMENT OF INDIA
MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP**

LOK SABHA

**UNSTARRED QUESTION NO. 1612
TO BE ANSWERED ON 09.12.2015**

NATIONAL SKILL DEVELOPMENT COUNCIL

QUESTION

1612. DR. SUBHASH BHAMRE:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:

- (a) the details of the achievements of the National Skill Development Council (NSDC) along with its difference from the National Skill Development Corporation, National Skill Development Agency and National Skill Development Fund;
- (b) whether the training fees is borne by NSDC and if so, the details thereof and the funds spent in this connection during each of the last three years and the current year;
- (c) if not, the names/details of the areas from which fees are likely to be charged; and
- (d) the duration of the training given by NSDC?

ANSWER

**MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF
SKILL DEVELOPMENT AND ENTREPRENEURSHIP
(SHRI RAJIV PRATAP RUDY)**

(a) to (d) The Government has set up the National Skill Development Corporation (NSDC) as a public private partnership entity to promote private training providers to set up Skill Development centres across the country. As on 31st October, 2015, the NSDC has 266 affiliated training partners with 4648 operational training centers, including 812 mobile centers across 27 States and 5 Union Territories in 525 districts of the Country.

NSDC, an industry led 'Not For Profit Company', acts as a catalyst in skill development by providing the funding received from National Skill Development Fund (NSDF), to enterprises, companies and organization that provide skill training. The corporation does not bear any training fee. Further, the duration of training courses varies from sector to sector and course to course which is fixed by the training providers in consultation with NSDC. The training fee is funded by Government under various skill development schemes like Skill Development Initiative Scheme, Deen Dayal Upadhyaya Gramin Kaushalya Yojana, etc.

The National Skill Development Agency (NSDA), an autonomous body created on 6th June, 2013 has the mandate to coordinate and harmonise the skill development activities in the Country. The agency is the nodal agency for State Skill Development Mission constituted by the State Government for coordination and integration of all their skill development programmes alongwith advising them on the ways and means to achieve targets.

The National Skill Development Fund (NSDF) has been set up in 2009 by the Government of India for raising funds both from Government and Non-Government organizations/corporates for skill development in the country. The Fund is contributed by various Government sources, and other donors/ contributors to enhance, stimulate and develop the skills of Indian youth by various sector specific programs.
